

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 31(ND)/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 17.04.2017**

NAME OF THE COMPANY : M/S.


Anil Goyal & Ors.


V/s

Kalyan Polypacks Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	K. datta	} Adv.	Petitioners	
2.	Sonam Sharma			
3.	Shantoku Parashan			

①	Mr. DINESH ANANDI Sr. Adv.	} R2-7	
2	Mr. DUSHYANT K MANANT		
3	Mr. NEERAJ SHARMA		
4	MR. MUKUL KUMAR		

Contd.

ORDER

Learned Counsel for the parties are present and represent that they have complied with order of this Tribunal in relation to the filing of written synopsis, submissions and citations. At the request of the counsel for the parties the CP is posted for final hearing on 19.05.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017